

TABLE XVII**LIST OF PETITIONS PRESENTED TO THE ASSEMBLY**

19 th July 1952	Sri.T. Viswantaham-Petitions on behalf of the students of Andhra and Madras.
11 th December 1952	Sri R. Krishnan –Petition on behalf of the presents of Parali Firka, Palghat taluk, Malabhar district regarding the remission of rent.
29 th July 1953	Sri A. Govindaswami –Petition from the people of Vikravandi about the new Elementary Education Scheme.
29 th July 1953	Sri. M.Kalayanasundaram-Petition from the people of Namakkal (Salem district) about the new Elementary Education Scheme.
29 th July 1953	Sri T.C. Narayanan Nambiar – Petition from the people of Nattika firks, South Malabar, about the new Elementary Education Scheme.
29 th July 1953	Sri P. Rangaswami –Petition from the people of Turaiyur constituency about the new Elementary Education Scheme.
6 th January 1954	Sri P. Ramamurthi- Petition signed by 142,330 tenants of Malabar to accept the amendments submitted by the Malabar Kisan Sangham.
14 th February 1955	Sri M.Kalyanasundaram- Petition signed by the Secretary, Virudhunagar Varthaka Kariyasthargal Sangam, Bodipaiokanoor Merchant clerks Association and secretaries of the Nagai Merchant Labour Association, Association, regarding exemption given to certain shops under the Madras shops and Establishments Act,1947.
16 th March 1955	Sri M.Kalyanasundaram- Memorandum from workers belonging to Madras Electricity Workers Union, about their service conditions.
23 rd November 1953	Sri S.S. Kolkebail – On behalf of the representatives of the people of Kasarago taluk to the North of the Chandr Giri river, on behalf of the inhabitants of villages in Talavadi Firka, Gobichettipalayam taluk, Coimbatore District, and on behalf of the people of Housur taluk of Salem District to include their areas in the proposed Karnataka state.
11 th August 1956	Sri. S.C.C Anthony Pillai – on behalf of the Government General Hospital Worker’s Union, regarding enhancement of their pay scales and allowances.
Do	Sri K.P. Gopalan presented a petition to the Assembly on behalf of the Madras Corporation Labour Union Regarding their grievances.